

[Print](#)**Defective Case Register from 2026-05-13 to 2026-05-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/13609/2026	SUNANDA BISWAL	2026-05-13	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Put up for SR after page marked in Index. 2. Redacted xerox copy of Annexure to be filed.
2	D-CRLMP/12455/2026	JUDHISTHIR SAHOO	2026-05-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after redacting the name of victim / informant and Relative from the petition
3	D-TRPCRL/14167/2026	BEDA PRAKASH PANDA	2026-05-13	Page No. not correctly furnished.
4	D-ABLAPL/14137/2026	BHARAT CHANDRA PANDA	2026-05-13	1. Name of Pending court mentioned in CT not proper. 2. Name of PS not mentioned in the address of Pet. in CT. 3.Receipt Showing Serv.copy To CBI not Filed.
5	D-ABLAPL/14120/2026	RUPESH KUMAR MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page 16 not found in Ann.1. 2. Ann.1 not attested.
6	D-CRLMC/13987/2026	BHABANI SHANKAR DASPARIDA	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-BLAPL/14044/2026	ARIJEET MISHRA	2026-05-13	1. As per index, Annexure-4 not described in the petition.
8	D-WP(C)/21627/2026	BIJAYA KUMAR BEHERA 1	2026-05-13	Copies of the letter dated 24.08.2018 mentioned in the Index (Anx-1) not tally with para-10 body of the petition and under Annex-1.
9	D-CRLREV/13800/2026	TAPAN KUMAR MISHRA	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 564 day delay, Limitation petition not filed. 1. Occupation not mentioned

				an affidavit.2 Good ground not mentioned.
10	D-CRLMC/13627/2026	RAMA CHANDRA JENA	2026-05-13	1. Name of the petitioner not correctly furnished in Affidavit
11	D-CMAPL/19158/2026	ADV.	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-MACA/21135/2026	RIMJHIMBALA PATI	2026-05-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 312 days
13	D-BLAPL/14161/2026	JUGALA KISHORE PANDA	2026-05-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
14	D-WP(C)/20689/2026	ANUP UDAYA SENAPATI	2026-05-13	Date of copies of agreement annex-4 not tally with index.
15	D-BLAPL/14173/2026	SATYA RANJAN MULIA	2026-05-13	1. Name of the informant reflected in the annexs.1 and 2 be kept in cover
16	D-CMAPL/19161/2026	ADV.	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-BLAPL/13604/2026	BISHNU PRASAD PRADHAN	2026-05-13	G.R.case No. and Court name mentioned in petition not tally with Rejection order.
18	D-ABLAPL/14267/2026	BIBHUTI BHUSAN ROUT	2026-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Incomplete Ann.1 filed.
19	D-WP(C)/20062/2026	SOUMYA RANJAN PATI	2026-05-13	Annexure-3 not neat.
20	D-BLAPL/14127/2026	DHANANJAYA MUND	2026-05-13	1.Name and details of Informant/victim mentioned in Annexure-1(pg. 8-10) need not be disclose and kept in closed envelop. 2.Hologram of Rs.50/- not affixed in V.nama.
21	D-BLAPL/14118/2026	KULDEEP MOHANTY	2026-05-13	1.SEXUAL OFFENCE not mentioned on the top of the Cause title page. 2.Name and details of the Informant-cum-victim/family members mentioned in Annexurte-1 3 4 need not be disclose and kept in closed envelop.
22	D-CMAPL/15719/2026	USHARANI PATI	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark in Index does not tally with book mark ii) C. copy of order not page mark.
23	D-BLAPL/13995/2026	ASHISH RANJAN GURU	2026-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Address of petitioner no.1. s/o not mentioned in C.T., as per rej. order.2. Name of the informant reflected in the petition be redacted.3.vernacular certificate reg. Hindi language not furnished in affidavit.4. Name of the informant/victim with address reflected in the FIR vide annexs.1 2 4 and 5 be kept in cover

24	D-ABLAPL/14110/2026	KEDARNATH SAHOO	2026-05-13	1. OHCBA welfare scheme Hologram of Rs.50 not affixed on V.nama.
25	D-CRLMP/14195/2026	GYANENDRA CHANDRA SWAIN	2026-05-13	1. Petition not properly page marked
26	D-CONTC/19937/2026	ADV.	2026-05-13	Not properly Indexed.2.Petition not properly page marked.
27	D-ABLAPL/14187/2026	AMIT KUMAR SAA	2026-05-13	After page no.7 one page not paginated
28	D-CRLMP/14268/2026	RANJAN KUMAR ROUT	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.20 and 21 NOT LEGIBLE
29	D-BLAPL/14189/2026	PRASANTA KUMAR NANDA	2026-05-13	1. BLAPL no.12203/2025 disp.of on 18-02-2026 in FIRs detail not tally with ref. certificate
30	D-WP(C)/22135/2026	ABHAY KHANDELWAL	2026-05-13	1. Dt. of notification in annex.4 not tally with para.11 of petition.
31	D-RVWPET/20494/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Op no. 3 to 5 in RVWPET are not party in WA. ii) Put up for SR after filing of removal of defects and disposal of I.A. no. 219/2026.
32	D-ABLAPL/14117/2026	SURENDRA PRASAD BARIK	2026-05-13	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
33	D-ABLAPL/14100/2026	SAROJ KUMAR PADHI	2026-05-13	1. Incomplete Ann.1 filed. 2. Name of Pet. in CT not tally with signature.
34	D-CRLA/11575/2026	DUSHMANTA SAHOO	2026-05-13	1. Name of the victim school reflected in page no.21 and name of the informant reflected in page no.37. 3. page nos. 21 57 65 71 73 75 77 to 80 82 to 84 86 88 89 91 93 95 101 110 to 112 95 101 and 110 are partially legible.
35	D-BLAPL/13925/2026	RABINDRA NATH PANDA	2026-05-13	Pending case Nos. not mentioned in para-3 of the petition. Only 4 Nos. mentioned.
36	D-MACA/21067/2026	PRADEEP KUMAR MISHRA	2026-05-13	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
37	D-ABLAPL/14250/2026	RASHMI RANJAN MISHRA	2026-05-13	1. Court Fee of Rs.6 not paid on Petition.
38	D-CRLA/12191/2026	BIKRAM KESHARI RAJ	2026-05-13	1.Period of Delay 17 days delay, Limitation petition not filed
39	D-RVWPET/20496/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Op no. 3 to 5 in RVWPET are not party in wp (c).
40	D-ABLAPL/14130/2026	JYOTIRMAYA SAHOO	2026-05-13	1. Facts in Synopsis not correct

41	D-WP(C)/20770/2026	PRABODHA CHANDRA NAYAK	2026-05-13	Description of Annex nos.2 to 5 (Page nos. 6 to 10) mentioned in the body of the petition not tally with Index and under Annex- nos. 2 to 5.
42	D-MACA/21449/2026	PRASANTA KUMAR SAHOO	2026-05-13	1. Period of Delay 36 days 2. Court Fee Rs. 3200/ payable not paid
43	D-WP(C)/21524/2026	DR.PURUSOTTAM CHULI	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.36 not neat and legible.2. Date of order under Annexure-4 does not tally with Index
44	D- BLAPL/13932/2026	AMLAN SHAKTI PAUL	2026-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Free copy/Certified copy of Rejection order not filed.
45	D-MACA/20627/2026	RAMESH CHANDRA SAHOO	2026-05-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
46	D- CONTC/20632/2026	ADV	2026-05-13	1. vernacular certificate not furnished in affidavit.
47	D-MACA/21132/2026	PRASANTA KUMAR MAHALI	2026-05-13	1. Period of Delay 199 days
48	D- CONTC/18782/2026	ADV.	2026-05-13	i) CONTC. no. not mentioned in reference certificate and prayer of the petition
49	D-WP(C)/20694/2026	ANUP UDAYA SENAPATI	2026-05-13	Date of copies of agreement vide annex-4 not tally with Index.
50	D-WP(C)/20604/2026	SIDDHARTHA SAMAL	2026-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-RSA/17794/2026	KISHORE KUMAR MISHRA	2026-05-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/-Paid. Decree Rs 02/- not Paid. (b) Appellate Court Judgement Rs 05/-Paid Decree Rs 02/- not Paid 2.valuation of the Appeal be corrected. 3.C.fee Payable be furnished.Put up for further S.R after rectification and Payment of C.Fee for limitation.
52	D- BLAPL/14066/2026	DALIRANI BEHURAY	2026-05-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop
53	D-WP(C)/20549/2026	SAILESH CHANDRA SAMANTARAY	2026-05-13	Address o petitioners not furnished.Name of petitioner no.7 not correct in CT.
54	D- BLAPL/14015/2026	SOUBHAGYA KUMAR DASH	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per rejection order under Annexure-3,name of the Lower court does not tally with Synopsis and petition.
55	D- CRLREV/13863/2026	SANGRAM DAS, S.C.VIG	2026-05-13	1. Number of days of delay not mentioned in the Limitation petition Vide para-2

56	D-BLAPL/14205/2026	UMA SHANKAR PATEL	2026-05-13	1. Annexure-4 described at para-7 in the petition but not filed.
57	D-ABLAPL/13116/2026	BIKRAM CHANDRA GHADAI	2026-05-13	Name and details of Informant/family member mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
58	D-BLAPL/13923/2026	SURENDRA KUMAR BISWAL	2026-05-13	1.Lower Court case nomenclature wrongly mentioned C.T. 87/2025 instead of C.T. (N) 87/2025. 2.Reference Certificate not properly mentioned.
59	D-BLAPL/13933/2026	SAILAZA NANDAN DAS	2026-05-13	1.Name of the petitioner mentioned in petition not tally with the Rejection order as well as signature put in V.nama. 2.T.R. case No. and P.S.case No. incorrectly mentioned in Prayer portion of the petition.
60	D-CRLMC/13764/2026	KULDEEP MOHANTY	2026-05-13	Redacted xerox copy of Annex-2 to be filed
61	D-BLAPL/13921/2026	PRAFULLA KUMAR KHATEI	2026-05-13	Annexure-1 not reflected on the top of page-7.
62	D-BLAPL/14170/2026	MANORANJAN PADHY	2026-05-13	Rejection order passed in C.T.Case No.14/2025 but c.t. Case no. not mention in BLAPL Petition.
63	D-BLAPL/14254/2026	PULAKESH MOHANTY	2026-05-13	1. Synopsis and Date Chart not mentioned in Index.
64	D-CRLA/12214/2026	KHUSBU PANIGRAHI	2026-05-13	Put SR after redacting the name of Victim/Relatives from petition.
65	D-CONTC/21678/2026	SAROJA KANTA SAMAL	2026-05-13	Date of order wrongly furnished in para no. 4.
66	D-CRLMC/13661/2026	DIBYARANJAN BEHERA	2026-05-13	14-NOT PROPERLY INDEXED. 1. Not page marked in Index, 2. PS case number not correctly furnished in Synopsis and para no.1.
67	D-BLAPL/14178/2026	PRASANTA KUMAR NANDA	2026-05-13	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
68	D-ABLAPL/14207/2026	BRAJA KISHOR PANDA	2026-05-13	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
69	D-WP(C)/21398/2026	PANCHANAN PANIGRAHI	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-WP(C)/20619/2026	RITURANJAN CHHOTARAY	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 and 24 not found
71	D-WP(C)/21343/2026	AMRITA MISHRA	2026-05-13	1. Para 4 missing in Petition.
72	D-ABLAPL/14143/2026	ANSHUMAN PANDA	2026-05-13	1. Name of Pet. No.3 in CT not tally with signature.
73	D-WP(C)/20280/2026	VISHAL CHHABRA	2026-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1 Annex-10 not mentioned in petition.

74	D-RVWPET/19663/2026		2026-05-13	1.Complete c. copy of impugned order not filed. i) District not mention in cause title of op NO. 1. ii) Legible copy of page no. 41 42 60 are to be filed. iv) Put up for SR after filing of c.copy of cause title and removal of defects.
75	D-WP(C)/20884/2026	SANTOSH KUMAR MISHRA	2026-05-13	Page no. 77 not neat.
76	D-ABLAPL/14181/2026	ABHILASH MISHRA	2026-05-13	1. page no.11 partially legible.Two page not page marked , after page no.32
77	D-WP(C)/20620/2026	BINAYA KUMAR MOHANTY	2026-05-13	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of order vide annex-5 not tally with index.
78	D-WP(C)/21274/2026	SRIKANTA KUMAR NATH	2026-05-13	Name of petitioner no.2 not correct in CT and Vnama.
79	D-RVWPET/20476/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-RVWPET/20500/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Put up for SR after removal of defects and disposal of I.A. no. 228/2026.
81	D-WP(C)/21179/2026	SANJIB KUMAR BHANJADEO	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-CRLA/12008/2026	SOUMIK SPANDAN TRIPATHY	2026-05-13	S.T. case No -65/2017 not mentioned in the petition.
83	D-CRLMC/13663/2026	BIJAYA KUMAR BEHERA 1	2026-05-13	1. A.C. fee Rs. 2/- not paid and name of the petitioners not correctly furnished in v.nama. 2. Name of the victim/ informant and Relative need not be disclosed in connection with Annex-1 2 and kept in closed cover. 3. Redacted xerox copy of Annex-1 and 2 to be filed
84	D-WP(C)/21117/2026	KAILASH CHANDRA KANUNGO	2026-05-13	Page no. 37 and 38 not neat.
85	D-RVWPET/20504/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-ABLAPL/14115/2026	RUPESH KUMAR MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-BLAPL/14113/2026	DEBASIS SARANGI	2026-05-13	Name of the petitioner mentioned in petition not tally with the signature put in V.nama
88	D-WP(C)/19827/2026	PRASANNA KUMAR PANDA	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				14-NOT PROPERLY INDEXED. AB not mentioned in index. Page no. 25 and 28 not neat.
89	D-WP(C)/21709/2026	SAROJA KANTA SAMAL	2026-05-13	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Date not mentioned in the v.nama
90	D-ABLAPL/14196/2026	BISWAJIT NAYAK	2026-05-13	1. page not properly furnished in index
91	D-WP(C)/21621/2026	BIJAYA KUMAR BEHERA 1	2026-05-13	Page no.18 not properly arranged
92	D-CRLMP/12433/2026	MANORANJAN MISHRA	2026-05-13	1. Original Declaration page no.8 to be kept in closed cover. 2. Name of the victim / informant redacting from the Acknowledgement Slip and Phone number of the page no.10
93	D-FAO/21115/2026	SAMEER KUMAR DAS	2026-05-13	petitioner no 2 in GIA case not made party in appeal
94	D-BLAPL/14092/2026	RAMANIKANTA PATTANAIK	2026-05-13	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. As per rejection order under Annexure-2, name of the Lower not furnished in Synopsis. 2. Welfare fee of Rs.50/- not paid in V.nama.
95	D-ABLAPL/14132/2026	BHARAT CHANDRA PANDA	2026-05-13	1. Name of Pending court mentioned in CT not proper. 2. Name of PS not mentioned in the address of Pet. in CT. 3. Receipt Showing Serv. copy To CBI not Filed
96	D-BLAPL/14064/2026	ANITA DASH	2026-05-13	1. Copy of Annexures-1 to 3 disclosing the name of Informant be kept in cover
97	D-WP(C)/20964/2026	SWAPNIL ROY	2026-05-13	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
98	D-WP(C)/21847/2026	NIHAL RATH	2026-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
99	D-BLAPL/14042/2026	SUSANTA KUMAR BARAL	2026-05-13	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. C. Copy/Free copy of rejection order to be filed. 2. Page no.65 not filed.
100	D-BLAPL/14160/2026	ANIRUDHA DAS	2026-05-13	Name and Details mentioned in annexure need not be disclosed and kept in closed cover.
101	D-BLAPL/13659/2026	PRADEEP KUMAR PRADHAN	2026-05-13	Pending Lower Court case No. mentioned in petition not tally with Rejection order.
102	D-RVWPET/20608/2026	SUDEEPTA KUMAR SINGH	2026-05-13	i) Address of the op no. 5 in RVWPET does not tally with wp (c). ii) Para no. not correctly furnished in I.A
103	D-MACA/21174/2026	BISWAJIT MOHANTY	2026-05-13	date of judgement incorrect at being aggrieved

104	D-BLAPL/14126/2026	PRAYASH KUMAR PANDA	2026-05-13	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Name of deponent mentioned in Affidavit not tally with signature. 2. Four names of Advocate mentioned in V.nama. But, only 3 Advocates signed.
105	D-CONTC/21654/2026	ADV	2026-05-13	Para no. not correctly furnished in petition as well as declaration.
106	D-CRLMC/13671/2026	ASHOK KUMAR JENA	2026-05-13	1. Name of the PS and PS case number not furnished in the petition. 2. Name of the victim / informant and Relative need not be disclosed in connection with Annex-2 3 and kept in closed cover. 3. Redacted xerox copy of Annex-2 and 3 to be filed.
107	D-RVWPET/20483/2026	HARIPAD MOHANTY	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-ABLAPL/14194/2026	SIDDHANT SARANGI	2026-05-13	p.s. no. in C.T. not tally with annex.1 and G.R. no not furnished.
109	D-CONTC/21712/2026	BISHNU PRASAD SARANGI	2026-05-13	W.P.(C)No 6492/2026 mentioned in the Index,synopsis and date chart appears to be wrong.
110	D-WP(C)/21529/2026	DR.PURUSOTTAM CHULI	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.13 and 14 not neat and legible.
111	D-RSA/17773/2026	KISHORE KUMAR MISHRA	2026-05-13	1.C.Fee Payable not furnished.2.Page No-133 not available.3.Put up for further S.R after filing the Judgement of both the Courts and rectification.
112	D-WP(C)/20099/2026	GOUTAM KUMAR ACHARYA	2026-05-13	14-NOT PROPERLY INDEXED. Index not page marked.
113	D-BLAPL/14123/2026	SUBHAM AGRAWAL	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
114	D-WP(C)/21582/2026	PRASANTA KUMAR SATAPATHY	2026-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of letter vide annex-4 not tally with Index.Paragraph not mentioned in the affidavit.
115	D-FAO/20765/2026	SURENDRA KUMAR SAHOO	2026-05-13	1.Court Fee 12/ not paid
116	D-BLAPL/13922/2026	ROHIT RANJAN RAY	2026-05-13	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
117	D-ABLAPL/14147/2026	SK. JONED FAIZ	2026-05-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not page marked in Index as well as in Document. 2. Ann.1 not marked.
118	D-RVWPET/16295/2026	IN PERSON	2026-05-13	1. Period of Delay 9 days delay i) Page mark in Index does not tally with book mark ii) Op no. 6 and 7 in RVWPET are not party in wp (c) no. 17644/2025. iii) Address of the op no. 2 in RVWPET does not tally with wp (c) no. 17644/2025.
119	D-MACA/21271/2026	RASHMI KANTA ACHARYA	2026-05-13	defect reg maintainability
120	D-BLAPL/14257/2026	SWAGATIKA PANDA	2026-05-13	1. Ann.1 not attested. 2. A. Fee of Rs.1.65 not paid on Ann.2.
121	D-CRLMP/13193/2026	SUCHISMITA SARANGI	2026-05-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Details Address of the op. no. 1 not furnished in cause title. 2. HBAWF Fee Rs. 50/- to be paid in v.nama.
122	D-ABLAPL/14099/2026	DEEPAK KU SAHOO	2026-05-13	1. Name of Pet. No.2 not mentioned in V.nama. 2. Address, Mob. No. and name of wife of Informant in page 8 and 9 be redacted. Resubmit for SR after removal of Defects.
123	D-BLAPL/14164/2026	SITIKANT MISHRA	2026-05-13	Page No. not correctly furnished
124	D-BLAPL/14046/2026	RAMAKANTA MISHRA	2026-05-13	1. As per rejection order under Annexure-1, name of the Lower court not mentioned in the cause title.
125	D-BLAPL/13668/2026	SAPAN KUMAR LENKA	2026-05-13	Lower Court name (where case is pending) incorrectly mentioned in petition as District and Sessions Judge instead of 3rd Addl. Sessions Judge, Bhubaneswar.
126	D-WP(C)/21342/2026	AMRITA MISHRA	2026-05-13	1. Para 4 missing in Petition. 2. Page 16 of Affidavit containing signature of Deponent missing. Resubmit for SR after compliance.

127	D-ABLAPL/14156/2026	RUDRA NARAYAN PARIJA	2026-05-13	Mobile no. of victim reflected in the page no.11 be kept in cover.
128	D-WP(C)/20606/2026	PRADEEP KUMAR DAS	2026-05-13	Petitioners executed Vnama not tally with CT
129	D-CONTC/18785/2026	ADV.	2026-05-13	i) CONTC. no. not mentioned in reference certificate.ii) Paragraph no. not correctly mentioned in affidavit.
130	D-CRLMC/13947/2026	LAXMIKANTA TRIPATHY	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.29 and 30 not neat and legible.2. C.Copy of F.I.R. to be filed.
131	D-WP(C)/20634/2026	NITYANANDA BEHURIA	2026-05-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat
132	D-WP(C)/20656/2026	ABHISHEK DASH	2026-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not mentioned in the affidavit.Name of the Adv not mentioned capital letter in the v.nama.
133	D-ABLAPL/14188/2026	LALITENDU MISHRA	2026-05-13	page no.14 partially legible.
134	D-WP(C)/20628/2026	ARJUNA CHARANA BEHERA	2026-05-13	Date of Copy of death certificate vide annex-1 not tally with index.Date of copy of letter vide annex-3 not tally with index
135	D-MACA/21514/2026	PRASANTA KUMAR MAHALI	2026-05-13	1. Period of Delay 430 days
136	D-CRLA/12219/2026	DEBENDRA NARAYAN PATTANAIK	2026-05-13	1.Name of Informant/Victim/Relatives need not be disclosed and kept closed in cover in Annex-1 2 and 3.
137	D-CRLMC/12653/2026	BIBHU PRASAD CHHUALSINGH	2026-05-13	1.Name of the details victim / informant and Relative to be redacting from the Annexures.
138	D-BLAPL/14094/2026	PRATYUSHA NAIDU	2026-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Relation of the deponent in affidavit does not tally with declaration.2.Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
139	D-WP(C)/20597/2026	MANOJA KUMAR KHUNTIA	2026-05-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.
140	D-BLAPL/14057/2026	SURYAKANTA DWIBEDI	2026-05-13	Honble Court not tally with cause title and Rejection order.
141	D-CONTC/21656/2026	ADV	2026-05-13	Para no. not correctly furnished petition as well as declaration.

142	D-WP(C)/20878/2026	ARUPANANDA GOSWAMY	2026-05-13	Annexure -3 not mentioned in Book mark
143	D-RSA/17779/2026	KISHORE KUMAR MISHRA	2026-05-13	1.C.Fee Payable not furnished.2.Put up for further S.R after filing of the Judgement of both the Courts for limitation.
144	D-ABLAPL/14112/2026	SURENDRA PRASAD BARIK	2026-05-13	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
145	D-BLAPL/14028/2026	HEMANTA KUMAR MOHANTA	2026-05-13	Date of copy of order not tally with cause title.Honble Court not tally with Rejection order and cause title.
146	D-ABLAPL/14122/2026	NIRANJAN LENKA	2026-05-13	1. Address of OP. No.2 in CT incomplete.
147	D-CRLA/12057/2026	PRATAP KUMAR NAYAK	2026-05-13	Put up SR after redacting Victim/ relatives from petition in connection with Page -7 and 8
148	D-MACA/20931/2026	BISWAJIT MOHANTY	2026-05-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 13-05-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RPFAM/13/2022	RPFAM/13/2022	ASHOK DAS	OTHERS. 7 DAYS DELAY
2	CONTC/540/2023	CONTC/540/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.